

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3179
ANSWERED ON:15.04.2008
GRANTS FOR DEVELOPMENT OF INSTITUTIONS ACCREDITED BY NAAC
More Shri Vasant Rao J.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to give permanent registration to those institutions or colleges which have completed their accreditation by National Assessment and Accreditation Council (NAAC), Bangalore;
- (b) if so, the details thereof;
- (c) whether the Government has decided to sanction special grants for development to such institutions; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d): According to the information furnished by the University Grants Commission (UGC), the Commission provides grant to such institutions of higher education and colleges as are recognized under Section 2(f) of the UGC Act and declared fit to receive Central assistance under Section 12(B) of the University Grants Commission Act, 1956. The institutions accredited by National Assessment and Accreditation Council (NAAC), however, receive enhanced funding from UGC.